

sixty five years. with a capacity of 2750 cusecs has been damaged in Punjab and therefore, it cannot draw water to its full capacity. With a view to compensate this loss, Rajasthan Government has constructed a new link channel near Lohgarh at RD No. 491 by putting its share of water into Indira Gandhi Canal, which would then be linked with Sadhuwali-the First head of Gang Canal, Rajasthan Government has its share of work. A part of this link channel falls in Haryana. The work in that section has also almost been completed, but a part of it is to be done by Punjab Government. For this purpose, Punjab Government should be instructed to close Sarhind Canal for fifteen days so that the work in the canal could be completed at the earliest and the cultivators are also able to get the needed water supply. The part of this canal in Punjab which has totally been damaged should be repaired twice so as to enable it to draw its share of water.

This closure of the canal should be ordered from 20th March to 15th April so that the kharif crop is not affected adversely.

- (v) **Need to provide adequate facilities at Kurla Railway terminus, Maharashtra**

[English]

SHRI RAM KAPSE (Thane): Sir, the railway terminus started at Kurla on 25th February, 1992 is in a very bad condition as no facilities are provided to passengers there. The railway terminus also lacks basic civil amenities. It is essential that the required staff be appointed and problems of commuters as regards conveyance etc. be looked into. It is necessary to provide all the amenities to the passengers at Kurla railway terminus. The demand to name the terminus as Tilak Nagar terminus should be accelted.

I request the Railwya Minister to kindly look into the matter.

- (vi) **Need to name the stations on proposed Konkan railway line after the names of patriots from these areas**

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore): Mr. Deputy Speaker, Sir, Konkan Railway project is being implemented and I want to make a suggestion for naming of the station thus constructed after the names of the patriots and important personalities of the area, as follows Ratnagiri station be named after the name of Lokmanya Tilak or Late Veer Savarkar,

liani after the name of Hutatama Anankanhere, Madad after the name of Dr. Ambedkar, and the station near Alibagh should be named after the name of Kanhi ji Angle

Similarly, the names of the other station being constructed on this railway line be named in the same manner.

- (vii) **Need to take concrete steps to hasten the procedure for giving compensation to each claimant of Bhopal Gas Tragedy**

[English]

SHRI GEORGE FERNANDES (Muzaffarpur): Sir, on 6th March, 1990, Government announced distribution of interim relief to Bhopal gas victims and the Supreme Court of India passed an order on 13th march, 1990 in this regard. Following the Supreme Court order, 5,00,000 people were paid interim relief out of a total population of 6,00,000. The Government in reply to a question has stated on 31.7.1991 that the Government was considering the payment of interim relief to the remaining 1,00,000